

**GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING**

**LOK SABHA**

**STARRED QUESTION NO. 169**

**TO BE ANSWERED ON 5TH MAY, 2016**

**MARITIME INDIA SUMMIT-2016**

\*169 SHRI G. HARI & SHRI K. PARASURAMAN

Will the Minister of Shipping be pleased to state:

- (a) The details, objectives and the outcome of the Maritime India Summit 2016 (MIS – 2016) held recently in Mumbai;
- (b) The Details of Memorandum of understanding (MoU)/ agreements signed for investment as a result thereof along with the sectors/ areas identified for the purpose in the country;
- (c) The details of foreign countries participated in the MIS – 2016;
- (d) Whether the Government propose to allow employment of foreign sailors/ seafarers on India ships and if so, the details thereof along with the reasons therefore; and
- (e) Whether the Government has received representations from the National Union of Seafarers of India against the said proposal and if so, the reaction of the Government thereto?

**ANSWER  
MINISTER FOR SHIPPING, ROAD TRANSPORT & HIGHWAYS  
(SHRI NITIN GADKARI)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) FOR LOK SABHA STARRED QUESTION NO. 169 TO BE ANSWERED ON 5<sup>TH</sup> MAY, 2016 RAISED BY SHRI G. HARI & SHRI K. PARASURAMAN REGARDING MARITIME INDIA SUMMIT-2016**

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(a) The maiden Maritime India Summit, 2016 (MIS-2016) was organized by the Ministry of Shipping in Mumbai from April 14th – 16th, 2016. Mumbai – being the maritime hub of India – was chosen to hold the summit. The objective of the Summit was to create awareness of the untapped potential of Indian maritime sector and showcase investment opportunities. The focus was on presenting India as an attractive investment destination and encourages potential investors for investing in the Indian Maritime Sector

(b) 141 MOUs/Business agreements with an estimated investment of around Rs. 83,000 Crore were signed during the Summit. These Memorandum of Understandings(MoUs)/Business Agreements relate to different segments of the maritime sector such as port modernisation, new port development, inland waterways, hinterland connectivity & multimodal logistics, coastal shipping, ship building and ship repair, port led industrialization, green initiatives in port, light house tourism and maritime education and training. The detail of the MoUs/Business Agreements is enclosed at Annexure “A”.

(c) In the MIS-2016, 42 countries have been participated. The details of which are at Annexure “B”.

(d) The Directorate General of Shipping, under the Ministry of Shipping, has issue circulars dated 15.07.2008 & 12.01.2011 to allow employment of foreign nationals on board Indian flag ships on a case to case basis and for specified period subject to the fulfillment of the conditions laid down in the said circulars.

(e) Till date no representation has been received in the office of Directorate General of Shipping from the National Union of Seafarers of India in the matter.

**BUSINESS AGREEMENTS – SUMMARY**

<b>S. NO</b>	<b>Category</b>	<b>No. of Projects</b>	<b>Total Investment (in INR Cr)</b>	<b>Total Investment (in USD* bn)</b>
1	Concession Agreements/Other Agreements	35	5879.16	0.9
2	Letter of Intent/ Work Order	20	8260.12	1.3
3	Memorandum of Understanding (MOU)	86	68766.47	10.6
<b>Total</b>		<b>141</b>	<b>82,905.75</b>	<b>12.8</b>

(\*1USD = 65 INR)

## Business Agreements -JNPT

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	Procurement of 15 nos. Rubber Tyred Gantry Cranes (RTGCs)	182	Work Order	SANY Heavy Industry Co. Ltd
2	External Commercial Borrowings for road connectivity project	2,895.00	MOU	Consortium of DBS Bank and SBI
3	Setting up of a Training Centre at JNPT (Shareholding agreement between with JNPT & APEC)	4.25	MOU	Antwerp/Flanders Port Training Center (APEC), Belgium
4	Setting up of a Satellite Port at Vadhawan (Shareholding agreement with MMB and JNPT)	9167	MOU	Maharashtra Maritime Board
5	Agreement between JNPT and MTDC to hand over Amphibian bus	5	MOU	Maharashtra Tourism Development Corporation
6	MoU between JNPT and DMICDC for creation of logistics Data Bank	128	MOU	DMICDC Logistics Data Services Limited (JV between DMIC Trust & NEC Corporation, Japan)
7	Shredded Scrap Processing Facility (Non-Processing Area of Dry Port at Jalna)	50	MOU	Bhagyalaxmi Rolling Mill Private Limited
8	Food processing industry unit in the Non-Processing Zone near Dry Port, Jalna	35	MOU	Roopam Group, Jalna
9	Steel processing unit in the Non-Processing Zone near Dry Port, Jalna	100	MOU	Roopam Group, Jalna
10	Seed processing plant in the Non-Custom bound Zone of the Dry Port, Jalna	15	MOU	Kalash Seeds Private Limited
11	Packaging films unit in the Non-Custom bound area of the Dry Port at Jalna	30	MOU	Tanmay Polyfilms Private Limited

12	Eco-Injection Moulding unit in the Non-Custom bound Zone of the Dry Port, Jalna	10	MOU	Sunergy Products India Private Limited
13	Citrus fruit processing unit in the Non-Custom bound area of the Dry Port at Jalna	15	MOU	Abhay Cotex Private Limited, Jalna
14	Edible Oil Refinery in the Non-Custom bound area of the Dry Port at Jalna	20	MOU	Abhay Cotex Private Limited, Jalna
15	Tocopherols recovery unit from Soybean Oil Deodorized Distillate - Non-Custom bound area of the Dry Port at Jalna	10	MOU	Abhay Cotex Private Limited, Jalna
16	Export of soya grits and soya nuggets for human nutrition from the proposed Dry Port at Jalna	5	MOU	Bhakti Extractions Private Limited, (BEPL)
17	Value Addition for the By-products of Soybean Oil Refining- Non-custom bound area of the Dry Port at Jalna	15	MOU	Geeta Refinery Private Limited, (GRPL), Jalna
18	Development of Free Trade Warehousing Zone as a part of JNPT SEZ	100	MOU	LMJ Logistics Limited
		200		Indospace Capital Advisors Private Limited / Everstone Capital / ILP II Pte. Limited.
		500		Rudradev Properties/ Arshiya Limited
		50		Port of Singapore Authority (PSA)
		50		Embassy Group
		5		Eskay Electronics
19	MoU for Biodiesel (eco-friendly substitute for Petrodiesel) Methyl Easters and Vegetable Oil Refining Combined Unit	759	MOU	Monopoly Innovations Private Limited
20	MoU for Setting up an integrated plant for manufacturing edible oil and biodiesel	475	MOU	Emami Agrotech Limited

## Business Agreements-Kolkata Port Trust

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
<b>HALDIA DOCK</b>				
1	Setting up of Liquid Cargo Handling Jetty at Shalukhhali	172.52	Concession Agreement	IMC Limited
2	Deployment of Floating Crane Facilities at Saugor	65.36	Concession Agreement	1. Ripley & Co. Stevedoring & Handling Private Limited (for one floating Crane) 2. Sarat Chatterjee & Co. (Visakhapatnam) (for 2nd floating crane)
3	Establishment of 150 KW Roof top Solar Power Plant at HDC.	1.3	Work Order	Sunshine Power Products Private Limited
4	Supply, operation & maintenance of Mobile Harbour Crane for Berth No.13	50	Work Order	IRC Natural Resources Private Limited
5	Installation of Radio Frequency Identification Device (RFID) at Haldia Dock Complex	16	Letter of Intent	Coresonant Systems Private Limited
6	Supply, operation & maintenance of different equipments for handling of dry bulk cargo on shore at berth nos. 2 & 8 of Haldia Dock Complex, KoPT	50	Letter of Intent	Ripley & Co. Stevedoring & Handling Private Limited
7	Setting up of LPG Storage and Bottling Facilities. The LPG will be imported by BPCL through 3 <sup>rd</sup> oiL Jetty of HDC and will be taken to their proposed storage plant	800	MOU	Bharat Petroleum Corporation Limited
8	Expansion of Haldia Refinery in leased port land	3076	MOU	Indian Oil Corporation Limited (Haldia Refinery)
9	Expansion of Storage Battery Plant at Haldia	370	MOU	Exide Industries Limited
10	Setting up of Multimodal Inland Water Transport Hub	700	MOU	Inland Waterway Authority of India (IWAI)

11	Laying of 2 <sup>nd</sup> railway Line between Durgachak and HDC Railway System including S&T works.	100.19	MOU	Rail Vikas Nigam Limited
12	Setting up of LPG Handling and storage facilities by M/s Aegis Logistics Limited on KoPT land at Haldia	300	MOU	Aegis Logistics Limited
13	Establishment of 2 MW Solar Power Plant at HDC	13	MOU	Solar Energy Corporation of India
14	Setting up of edible oil handling and storage facilities by M/s Ruchi Infrastructure Limited on KoPT land	75	MOU	Ruchi Infrastructure Limited
<b>KOLKATA DOCK</b>				
1	Allotment of Land to M/s Sona Ship Management near 13 NSD to handle bulk cargo with Minimum Guaranteed Traffic	75	MOU	Sona Ship Management
2	Allotment of Land to M/s. ETC Agro Processing (India) Private Limited for setting up of bulk pulses/food-grain handling system including processing and storage subject to fulfilment of Minimum Guaranteed Traffic of 1,39,582 Metric Tonnes of pulses per year	250	MOU	ETC Agro Processing (India) Private Limited
3	Setting up a new Container Freight Station	40	MOU	Transworld Terminals Private Limited (TPL)
4	Allotment of Land measuring about 71260 sq.m at Sonapur Road for setting up a CFS	40	MOU	Allcargo Logistics Limited

### **Business Agreements-Kamarajar Port Limited**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Development of Captive Jetty	465	Concession Agreement	Indian Oil Corporation Limited

2	Development of RoRo cum General Cargo Berth –II	132.5	Letter of Intent	L&T Geostucture LLP, Chennai
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### Business Agreements-Kandla Port Trust

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	Development, Operation and Maintenance of Container Terminal at Berth Nos.11 and 12 at Kandla Port on PPP Mode	159.81	Concession Agreement	International Cargo Terminal & Infrastructure Private Limited
2	Construction of Oil Jetty No.7 At Old Kandla	42.4	Agreement	Kargwal Construction Co, Mumbai
3	Setting up of Liquid Storage Tank Farms in plot no.6, Kandla	96.69	Agreement	Aegis Logistics Limited, Mumbai
4	Development of Smart Industrial Port City (SIPC) at Kandla - Gandhidham-Adipur Complex.	-	Agreement	TATA Consulting Engineers Limited, Mumbai.
5	Setting up of Liquid Storage Tank Farms in plot no.8, Kandla.	107.39	Agreement	Friends Bulk Handlers Limited
6	Setting up of Liquid Storage Tank Farms in plot no.11, Kandla	41.59	Agreement	Friends Oil and Chemical Terminal Private Limited
7	Setting up of Liquid Storage Tank Farms in plot no.12, Kandla	41.54	Agreement	Viking Lighthouse & Cargo Handlers Private Limited
8	Setting up of Liquid Storage Tank Farms in plot no.13, Kandla	41.62	Agreement	Gokul Agro Resources Limited
9	Setting up of Liquid Storage Tank Farms in plot no.15, Kandla	41.54	Agreement	Seabridge Terminals Private Limited
10	Setting up of Liquid Storage Tank Farms in plot no.16 Kandla	42.42	Agreement	B.L. Agro Oils Limited
11	Setting up of Liquid Storage Tank Farms in plot no.17, Kandla	41.54	Agreement	Emperius Infralogistics Private Limited
12	Setting up of Liquid Storage Tank Farms in plot no.18, Kandla	41.71	Agreement	Sunshine Liquid Storage Private Limited
13	Setting up of Liquid Storage Tank Farms in plot no.19, Kandla	41.75	Agreement	Ambaji Import Private Limited



14	Development of Marine Liquid Terminal Facilities consisting of SPM & Two Product Jetties in KPT waters at Off-Shore Oil Terminal (OOT) Vadinar, Kandla Port on Captive Use basis.	448	Award of Concession	Vadinar Liquid Terminal Limited (VLTL)
15	Supply, Installation and commissioning of 6 MW wind power project on Lump Sum Turn Key (LSTK) basis in Gujarat	78	Letter of Intent	INOX Wind Limited

### **Business Agreements-Mormugao Port Trust**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Redevelopment of Berths 8, 9 and Barge berths at the port of Mormugao, Goa	1420	Letter of Award	Sterlite Ports Ltd

### **Business Agreements-Mumbai Port Trust**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Grant of license for deployment of floating cranes at Port Lighterage area	35	Concession Agreement	United Shippers
2	Agreement with HPCL / BPCL for Bunkering Project	50	Agreement	Bharat Petroleum Corporation Limited & Hindustan Petroleum Corporation Limited
3	Handing over JC 150 m berth to Indian Coast Guard	79.35	Agreement	Indian Coast Guard
4	Project for "Providing infrastructure for Ro-Ro facility at Ferry Wharf"	32	Work Order	Karagwal Construction Private Limited
5	Capital Dredging work of Fifth Oil Berth	66	Work Order	Van Oord India Private Limited
6	Civil Works of Fifth Oil Berth	320.51	Work Order	ITD Cementation India Limited
7	Handing over of water area for the Mumbai Trans Harbour Link (MTHL) Project	330	MOU	Mumbai Metropolitan Region Development Authority (MMRDA)

8	Allotment of dedicated anchorage to Tata Power Co. Limited.	60	MOU	Tata Power Co. Limited (TPCL)
9	Agreement with BPCL and HPCL for development of the 5 <sup>th</sup> Oil Jetty	811	MOU	Bharat Petroleum Corporation Limited & Hindustan Petroleum Corporation Limited

### **Business Agreements-New Mangalore Port Trust**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Providing Handling equipment at Berth No.12 for handling bulk cargoes	469.46	Concession Agreement	Chettinad Mangalore Coal Terminal Private Limited
2	Providing tank farms for storage of liquid cargo	35	Concession Agreement	Indian Oil Corporation Limited
3	Setting up of 4 MW Renewable Power Plant	22.25	Letter of Intent	BOSCH Limited, Bangalore

### **Business Agreements-Paradip Port Trust**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Mechanisation of EQ 1,2 & 3 Berths at Paradip Port on BOT basis	1437.76	Concession Agreement	Consortium of JSW Infrastructure & South West Port Limited
2	Development of new iron berth for handling iron ore exports on BOT basis at Paradip Port	740.19	Award of Concession	JSW Paradip Terminal Private Limited
3	Development of Multicargo berth at PPT	430.78	Award of Concession	Paradip International Cargo Terminal Private Limited
4	Design, Engineering, Procurement & Supply, Erection, Testing, Commissioning and Operation & Maintenance for ten(10) years of 10MW	86.46	Work Order	Solar Energy Corporation of India Limited (SECI)

	solar power plant at Paradip Port			
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### Business Agreements-V.O. Chidambaranar Port Trust

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	Construction of dedicated berth for handling Coastal Cargo at VOCPT	38.91	Agreement	Emjay Constructions, Chennai
2	Mechanisation of existing Coal Yard on license basis for 10 year period under revenue share model	66.42	Letter of Intent	-
3	Setting up of LNG terminal at VOCPT	400	MOU	Tuticorin LNG Terminal Private Limited
4	Tuticorin thermal power plant (Stage IV) under SEPC Power Private Limited	3514	MOU	SEPC Power Private Limited
5	Development of Truck Parking Terminal with retail outlet in port land, VOC Port	16.62	MOU	Hindustan Petroleum Corporation Limited

### Business Agreements-Visakhapatnam Port Trust

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	Development of multipurpose terminal by replacement of existing EQ2 to EQ5 berths to cater to 14.50 m draft vessels in Inner Harbour of VPT.	178	Contract Agreement	ITD Cementation India Limited
2	Setting up of Multimodal logistic hub in Vizag Port	211	MOU	Balmer Lawrie
3	Development of Port Connectivity Road (PCR) Phase-II	76.93	MOU	National Highways Authority of India (NHAI)
4	Allotment of land to HPCL for capacity expansion.	18412	MOU	Hindustan Petroleum Corporation Limited
5	Extension of existing container terminal.	633.11	MOU	Visakha Container Terminal Private Limited

### **Business Agreements-Chennai Port Trust**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Development of car handling Hub at Wallajabad near Chennai	98	MOU	Southern Railways

### **Business Agreements-Andaman Lakshadweep Harbour Works**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Construction of Jetty and Nav aids at Baratang Island	45.16	Concession Agreement	Srishaia Constructions Private Limited, Bengaluru
2	Dredging the mouth of entrance channel of Baratang creek	45.16	Letter of Award	Dredging Corporation of India, Vizag

### **Business Agreements-Inland Waterways Authority of India**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	MoU between Petronet LNG and IWAI for LNG Bunkering	700	MOU	Petronet LNG Limited
2	MoU to be signed with HPCL for Bunkering in National Waterways-1	-	MOU	Hindustan Petroleum Corporation Limited
3	MoU to be signed with IOCL for Bunkering in National Waterways-1 & 2	-	MOU	Indian Oil Corporation Limited
4	MoU with Andhra Pradesh Govt. for development of NW-4	3000	MOU	Government of Andhra Pradesh
5	MoU between IWAI and Maruti Suzuki India Limited for transport of cars	-	MOU	Maruti Suzuki India Limited

### **Business Agreements-Directorate General of Lighthouses and Lightships**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Re - capitalisation of Differential Global Position System (DGPS) Phase-I	30.71	Work Order	Elcome Integrated Systems Private Limited, Mumbai
2	Conducting A to N training in India by IALA	-	Letter of Intent	International Association of Lighthouse Authorities (IALA)
3	Establishment of Static Sensor at selected Lighthouses	601.75	MOU	Indian Coast Guard
4	Structural design of Foundation and super structure of Lighthouse/ vessel traffic service (VTS) tower and Multi storied building	-	MOU	IIT Madras, Chennai

#### **Business Agreements-Cochin Shipyard Limited**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Agreement to construct 2X500 pax vessels (inter-island vessels) for Andaman and Nicobar islands	500	MOU	A&N Administration, Port Blair
2	Agreement with Andaman and Nicobar administration to construct 2X1200 pax vessels	900	MOU	A&N Administration, Port Blair
3	Technical Agreement to support construction of LNG vessels in India	3500	MOU	Samsung Heavy Industries, Korea

#### **Business Agreements-Shipping Corporation of India**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Post Fixture Management of GAIL's chartered LNG Tankers and training for commercial ship management	20	Concession Agreement	GAIL
2	Acquisition of 3 nos. 80T anchor handling tug supply vessels (AHTSVs)	305.61	Agreement	Cochin Shipyard Limited
3	Acquisition of 2 nos. Offshore Supply Vessels	240	Work Order	Defence Research and Development

				Organization (DRDO)
4	MoUs with Indian Oil Marketing Cos (SCI with Indian PSUs Oil Marketing Cos	1000	MOU	IOCL, BPCL, HPCL and Engineers India Limited
5	Carriage of Crude from West Africa to India (SCI and IOCL)	600	MOU	IOCL
6	MoU between SCI and IWAI for Logistic solutions in Inland Waterways	-	MOU	IWAI

### **Business Agreements-Dredging Corporation of India**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Carrying out dredging operations of the navigation channel and creek of Daman & Diu	150	Agreement	Union Territory Administration of Daman and Diu
2	Construction of Cutter suction dredgers for river dredging	25	MOU	Shoft Shipyard Private Limited
3	Construction of Ship building cum Repair facility and setting up of Dredge Training & Infrastructure facility	460	MOU	Government of Andhra Pradesh

### **Agreements-Indian Maritime University**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	MOU between IMU and A&N Administration	-	MOU	A&N Administration, Port Blair
2	MoU between IMU and Bangabandhu Sheikh Mujibur Rahman Maritime University (BSMRMU), Dhaka, Bangladesh	-	MOU	Bangabandhu Sheikh Mujibur Rahman Maritime University (BSMRMU), Dhaka, Bangladesh
3	MoU between IMU and Institute of Chartered Shipbrokers (ICS), U.K.	-	MOU	Institute of Chartered Shipbrokers (ICS), U.K.
4	MoU between IMU and Admiral G.I. Nevelskoi	-	MOU	Admiral G.I. Nevelskoi

	Maritime State University (AGINMSU), Vladivostok, Russia			Maritime State University (AGINMSU), Vladivostok, Russia
5	MoU between IMU and Plymouth University, UK	-	MOU	Plymouth University, UK
6	MoU between IMU and University Kuala Lumpur (UniKL), Kuala Lumpur	-	MOU	University Kuala Lumpur (UniKL), Kuala Lumpur

### **Business Agreements-Maharashtra Maritime Board**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Award of concession for using a jetty for floatel project	-	Award of Concession	WB International Consultants
2	Setting up of jetty facility at village Korlai	437	MOU	Indo Energy International Limited
3	MoU for development of dedicated Ro-Ro facility for the export of vehicles	750	MOU	MoU between Dighi Port and ID Maritime Limited & Cargoways Limited
4	MoU for construction of dedicated LNG Terminal	2500	MOU	IMC Limited, HOEGH Inc. & EXMAAR Inc.
5	MoU for setting up of a PVC plant	1200	MOU	DPL & Port Veritas India Limited
6	MoU for setting up of Jetty to cater to cargo related to steel plant of JSW	1640	MOU	MMB and JSW Infrastructure Limited
7	Setting up of Refinery near Vijaydurg as the Port facility		MOU	MMB, MIDC and Oil Companies
8	Development of Shipyard at Alibag	33	MOU	Konkan Barge Builders Private Limited
9	Shipyard project at Shahabaz in Dharamtar creek	4.12	MOU	Marine Frontiers Private Limited
10	Shipyard project at Belapur in Panvel creek	9	MOU	Sahara Dredging Limited
11	Jetty project at Mankhurd in Thane creek	66	MOU	Yogayatan Ports Private Limited

**Business Agreements-Gujarat Maritime Board**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Construction of Coast Guard jetty along with approach at Okha Port, Gujarat	74	Agreement	Indian Coast Guard
2	Extension of existing coast guard jetty by 100 m at Porbandar Port	59	Agreement	Indian Coast Guard
3	Agreement with Om Sai for development of private jetty at Port Victor	20	Agreement	Om Sai Navigation Private Limited
4	LNG Terminal by Shapoorji Pallonji	5411	Letter of Intent	Shapoorji Pallonji & Co.
5	Dust Suppression System at Magdalla and Bhavnagar Port	9.81	Work Order	Turbo Marine Private Limited
6	Tripartite MoU between GMB, IPA and Ministry of Shipping , under Sagarmala initiative	-	MOU	GPIDCL, Indian Ports Association & Ministry of Shipping
7	Development of Maritime University in Gujarat	858.5	MOU/Announcement	
8	Development of Maritime Cluster in Gujarat at GIFT city Gandhinagar	373	MOU	IL&FS
9	Development of Eastern Break Water and Jetty for Indian Navy at Porbandar Port	200	MOU	Indian Navy

**Business Agreements-Tamil Nadu Maritime Board**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Parangipettai captive port in Cuddalore District	1349	MOU	IL&FS



### **Business Agreements-Petronet LNG**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Setting up of LNG terminal and Power Plant in Andaman & Nicobar Island	900	MOU	Andaman & Nicobar Administration
2	Development of LNG Bunkering facilities at Mumbai, Kandla, Cochin, Chennai, Vizag, Paradip Port-Tripartite agreement between IPA, Petronet LNG & INSA	600	MOU	Agreement between IPA & Petronet LNG

### **Business Agreements-KNK Shipping**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	Shallow draft vessels for Inland Waterways	700	MOU	Western Marine Shipyard, Bangladesh
2	Hybrid Tug Boats for Ports and Terminal Operations to run on LNG fuel	1000	MOU	Pacific Ocean Engineering & Trading Pte Ltd (POET), Singapore

### **Business Agreements-IPRCL**

<b>S. no.</b>	<b>Project Name</b>	<b>Project Cost (INR Cr.)</b>	<b>Category</b>	<b>Project Partner</b>
1	MoU between Indian Port Rail Corporation Limited & Deutsche Bahn, Germany for cooperation in areas of modernisation of rail port connectivity, port rail facilities and allied areas	-	MOU	DB Group, Deutsche Bahn, Germany

### Agreements-Ministry of Shipping

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	MoU between Ministry of Shipping, Government of India & Ministry of Oceans and Fisheries, Government of Republic of Korea for institutionalising cooperation between two countries in the areas of port development and operation	-	MOU	Ministry of Oceans and Fisheries, Government of Republic of Korea

### Agreements-Indian Ports Association

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	MOU between IPA and International Singapore Enterprises, Government of Singapore for collaboration and establishment of a Centre of Excellence in IPA	-	MOU	International Enterprise, Government of Singapore

### Business Agreements-BEML Limited

S. no.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	Manufacture of import substitution spares for Dredgers	-	MOU	DCI

**List of Countries participated in MIS 2016**

1. Australia
2. Bangladesh
3. Belgium
4. Brunei Darussalam
5. Cambodia
6. China
7. Cyprus
8. Denmark
9. Fiji
10. Finland
11. France
12. Germany
13. Greenland
14. Iran
15. Israel
16. Italy
17. Japan
18. Jordan
19. Kenya
20. Luxembourg
21. Madagascar
22. Maldives
23. Mauritius
24. Netherlands
25. Nigeria
26. Norway
27. Poland
28. Russia
29. Saudi Arabia
30. Singapore
31. Slovakia
32. Slovenia
33. South Africa
34. South Korea
35. Sudan
36. Switzerland
37. United Arab Emirates
38. United Kingdom
39. United States of America
40. Vietnam
41. Morocco
42. Sri Lanka

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